

(e) what are the infrastructural facilities, being provided under the scheme to strengthen Consumer Protection Fora; and

(f) whether a monitoring was done in the States, regarding utilization of the funds released for the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD, AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) Yes, Sir. The Ministry of Consumer Affairs has budget provision to strengthen infrastructure of consumer fora in the country. The funds are released to such States which apply for it. During 2011-12 following allocations were made:—

Sl. No.	State/UT	Released Amount (Rs. in lacs)
1.	Kerala	15.00
2.	Punjab	44.40
3.	Sikkim	12.50
4.	Nagaland	260.25
5.	Tamil Nadu	196.79
6.	West Bengal	148.21

(e) and (f) The Ministry releases financial assistance for both building and non-building assets such as computers, furniture etc. under its Scheme called "Strengthening of Consumer Fora". The recipient States/UTs are required to give periodic Utilization Certificate for allotted amount. In addition, implementation of the Scheme is reviewed from time to time through telephonic discussion, personal interaction, video conferencing with State Government officials and also physical inspections during tours.

Implementation of FDI in multi brand retail

2499. SHRI T.M. SELVAGANAPATHI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Government has constituted an inter-ministerial panel for interacting with States and traders on issues that may arise, after the implementation of FDI in multi-brand retail;

(b) if so, the details thereof;

(c) whether it is also a fact that Government has finalized the members of the said panel on trade reforms and terms of reference of it; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) No, Sir.

(b) to (d) Does not arise in view of (a) above.

Prices of ethanol produced by sugar mills

†2500. SHRI RAMCHANDRA PRASAD SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that decision to mix 5 per cent ethanol with petrol has suddenly caused hike in prices of ethanol produced by sugar mills in the country;

(b) if so, the percentage of this hike and annual increase in the profit that sugar mills are likely to get due to this hike; and

(c) whether Government has taken any steps to transfer share of this profit to consumers and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD, AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) The Central Government has received no such information indicating hike in prices of ethanol produced by sugar mills in the country in the wake of decision of the Government in November, 2012 to have market determined price of ethanol to be decided between Oil Marketing Companies and the ethanol suppliers.

(b) and (c) Do not arise.

Fund released under Emergency Feeding Scheme

2501. SHRI Y.S. CHOWDARY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of fund released under Emergency Feeding Scheme during the last three years, State-wise;

†Original notice of the question was received in Hindi.